

ATTENDANCE-CUM-ORDER SHEET OF HEARING
NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH

IA No. 6 of 2017 in
TP No. 26/397/398/GB/2016
(CP No. 80/2000)

Kamakhya Kumar Roy

- Petitioner

-Versus-

M/. Bogidhola Tea & Trading Co(P)Ltd & Ors. -Respondents.

PRESENT
Hon'ble Mr. Justice P K Saikia, Member (J)

Date of Order: 15.05.2017

Name of the Company	
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative.(in Capital Letters).	Appearing on behalf of	Signature with date

ORDER

Heard Mr. S.Chakraborty, learned counsel for the applicant. Also heard Mr. N.B.P. Singha, learned counsel for the respondent No.3.

Mr. Chakraborty, learned counsel for the applicant submits that he has already taken steps for service of notices upon the respondent Nos. 2 and 4 on 12.04.2017.

Mr. S. Sengupta, Assistant Manager, appears before this Tribunal representing the respondent No.1 company as well as respondent Nos. 2 and 4. In that connection, he has also filed a "memorandum of appearance" issued by competent authority empowering him to represent the respondent Nos. 1, 2 and 4 before this Tribunal in this proceeding. The appearance of Mr. S. Sengupta, Assistant Manager on behalf of R-1, R-2 and R-4 is accepted.

Mr. S. Sengupta, Assistant Manager has prayed for some time to file reply to the application seeking substitution original petitioner with his legal representative(s). Prayer is allowed.

The respondents is directed to submit reply, if any, within 10 days from today
supplying simultaneously copies thereof to the counsel for the petitioner.

List the matter on 26.05.2017.

Self

Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

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